

## RE. QUESTION OF PRIVILEGE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAGHU RAMAIAH):  
As mentioned by the hon. Deputy Speaker,  
the Law Minister is busy with the Banking  
Companies Bill in the other House. I have  
spoken to Mr. Salve and he has agreed that  
this matter may be postponed to 14th.

SHRI NATH PAI (Rajapur) : Why  
14th?

MR. DEPUTY - SPEAKER : Because  
Mr. Salve will not be here.

SHRI N. K. P. SALVE (Batal) : The  
matter has been kept hanging fire too long.  
In view of the genuine difficulty pointed out  
by the Minister of Parliamentary Affairs,  
I do not mind its postponement to the 14th  
but on the 14th I hope it will not meet the  
same fate.

SHRI S. M. BANERJEE (Kanpur) : I  
got a telephonic message that the Chairman  
and the Deputy Chairman of the Indian  
Jute Mills Association are here in response  
to the statement issued by Mr. B. R. Bhagat  
yesterday regarding the strike of jute  
workers.

They are here now and the hon. Minis-  
ter Shri B. R. Bhagat is negotiating with  
them. This is a very serious matter. I  
would request that it should be impressed  
on them that unless they give certain con-  
cessions, the jute mill strike is not going to  
end. May I request Shri B. R. Bhagat  
through you that he should make a state-  
ment and tell us that the jute mill magnates  
have agreed to do something so that the  
strike will be averted? Let him make a  
statement.

MR. DEPUTY-SPEAKER : It has been  
taken note of. His plea has been recorded.

श्री कंबर लाल गुप्त (दिल्ली सदर) :  
उपाध्यक्ष महोदय, परसों दिल्ली कांग्रेस ने यहाँ  
दफा 144 को तोड़कर प्रोसेसन निकाला और  
उसके बारे में सरकार ने उसके खिलाफ कोई  
कार्रवाई नहीं की। उमसे पहले पन्द्रह दिन पूर्व

जनसंघ के सात लोगों के खिलाफ दफा 144  
तोड़ने के अपराध में ऐक्शन लिया गया, जिनमें  
मदन लाल खुराना भी थे, जो अपने घर से  
वापस आ रहे थे। मैं कहना चाहता हूँ कि इस  
तरह का डिक्लिमिनेशन नहीं होना चाहिए।  
मंत्री महोदय इसके बारे में बयान दें।

MR. DEPUTY-SPEAKER : How can  
I permit this? Shri Kanwar Lal Gupta may  
write to me.

SHRI KANWAR LAL GUPTA : I  
shall write to you.

SHRI S. M. BANERJEE : There  
should be no section 144.

SHRI BAL RAJ MADHOK (South  
Delhi) : I want to say something on the  
statement that Shri S. M. Banerjee has  
made. The jute industry is a very impor-  
tant industry of this country and it is a big  
foreign-exchange-earner. It employs about  
2½ lakhs workers. We want the matter to  
be settled. The chairman and the deputy  
chairman of the IJMA are here. I would  
appeal to them that they should settle this  
matter. We have to look to the interests of  
the labourers and we should also look to  
the economic viability of the mills and also  
see that the country's economy does not  
suffer. Something should be done to settle  
the matter.

DR. RANEN SEN (Barasat) : I fully  
endorse the point made by Shri S. M. Baner-  
jee and Shri Bal Raj Madhok. I come  
from West Bengal and I know that the jute  
industry is a very important industry there.  
So, the demands of the workers must be  
conceded, and a settlement has to be  
arrived at.

SHRI S. KUNDU (Balsore) : I have  
examined the statement made by Shri B. R.  
Bhagat in response to our request but I  
find certain lacunae in the statement. Cer-  
tain things have happened in the meantime.  
Firstly, there is a report in the newspapers  
that a group of the management of IJMA  
has agreed to pay interim relief in wages;  
there is also another statement by some  
mill-owners that under such circumstances

[Shri S. Kundu]

when the other group would not agree to pay the interim relief, the industry should be nationalised.

MR. DEPUTY-SPEAKER : Let the hon. Member write to me. I shall consider whether a discussion is possible.

श्री बिभूति मिश्र (मोतीहारी) : जो जूट मिलों की हड़ताल हुई है उसके कारण किसान के जूट का दाम 10 रु० घट गया। अगर हड़ताल चलती रहेगी तो जूट का दाम और गिर जायेगा। जो मिल मालिक हैं वह सोचते हैं कि हड़ताल चलती रहे ताकि मजदूरों को कम देना पड़े। इस बीच में जूट का दाम और गिरता जायेगा। इसमें किसान को लाम हो रहा है। मैं चाहता हूँ कि सरकार इस सम्बन्ध में कार्रवाई करे और किसानों में जूट खरीदे और अपने स्टॉक में रखे। अगर सरकार ऐसा करने नहीं जा रही है तो बिहार, बंगाल, असम, उड़ीसा, उत्तर प्रदेश और आन्ध्र के किसानों को घाटा होने जा रहा है। इसमें सरकार को शीघ्र से शीघ्र कार्रवाई करनी चाहिए।

SHRI S. M. BANERJEE : The hon. Minister must take note of this. It is very urgent.

SOME HON. MEMBERS *rose*—

MR. DEPUTY-SPEAKER : Since many Members wanted to rise this, I had permitted it. There is a strike and negotiations are going on. The other point of view has also been brought forward by Shri Bibhuti Mishra. The matter is very important, and already the hon. Minister has made a statement and negotiations are going on. If hon. Members write to me, we shall consider about how to bring it up before the House.

SHRI S. M. BANERJEE : We have already tabled motions.

श्री बिभूति मिश्र : किसानों का लाखों रुपये का नुकसान होगा। यह हड़ताल चलती रही तो किसानों को लाखों रुपये का घाटा

होने जा रहा है। किसान गरीब है। वह जूट को रोककर रख नहीं सकता है। किसानों के लिए कुछ किया जाना चाहिए।

SOME HON. MEMBERS *rose*—

MR. DEPUTY-SPEAKER : Let us put an end to this now.

SHRI RANDHIR SINGH (Rohtak) : I want just one minute.

MR. DEPUTY-SPEAKER : I have closed it already. If I have to listen to him, then I have to listen to others also.

श्री रणधीर सिंह : उपाध्यक्ष महोदय, हमने अनलाफुल एक्टिविटीज बिल पास किया है। जो आदमी देश को तोड़ने की बात करता है, देश की सामयिकता को खतरे में डालने की बात करता है, देश की यूनिटी के खिलाफ बात करता है, चाहे वह चीफ मिनिस्टर हो या कोई साधारण आदमी, उसके खिलाफ इस एक्ट के तहत कार्रवाई हो सकती है।

MR. DEPUTY-SPEAKER : How does it come up just now?

श्री रणधीर सिंह : चंडीगढ़ के बारे में पंजाब के चीफ मिनिस्टर ने जो बयान दिया है और जो धमकी दी है, उसकी तरफ से सारे देश का -

MR. DEPUTY-SPEAKER : Let him write to me. This is not proper. This is a controversial issue. Let him write to me first. Nothing that he says will go on record.

SHRI RANDHIR SINGH : \*\*

MR. DEPUTY-SPEAKER : I shall not permit this controversy to be raised now.